

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI RATAKONDA MURALI- MEMBER JUDICIAL

36

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 23.07.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) No.183/252/HDB/2018
NAME OF THE COMPANY	Aaskarshan Entertainment Pvt Ltd
NAME OF THE PETITIONER(S)	Aaskarshan Entertainment Pvt Ltd
NAME OF THE RESPONDENT(S)	Registrar Of Companies Hyderabad
UNDER SECTION	252

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
T. Sujan Kumar Reddy Adv. RoC	Advocate	9160001435	TS

M.S. Kano Raju
of Mr. Y. Srinivasareddy

Adv.

9848559322

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ORDER

No representation for the Applicant Company. CGSC for RoC is present.

List the matter for final hearing on 02.08.2018.


Member (J)

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